



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

### **NOTICE**

Please take notice that the following matters listed in the Court – IV on 24.07.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 4092 of 2025 in Comp. App. (AT) (Ins) No. 295 of 2024	Sanjeeb Kumar Jha Vs. Yogesh Gupta & Anr.	Saurabh Jain	Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Shwetank Singh Zain A. Khan Dhananjaya Mishra
2.	I.A No. 4091 of 2025 in Comp. App. (AT) (Ins) No. 296 of 2024	Rohit Kumar Vs. Yogesh Gupta & Anr.	Saurabh Jain	Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Zain A. Khan Dhananjaya Mishra
3.	I.A No. 4093 of 2025 in Comp. App. (AT) (Ins) No. 298 of 2024	Arun Kumar Bag Vs. Yogesh Gupta & Anr.	Saurabh Jain	Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Shwetank Singh Dhananjaya Mishra

By order of Hon'ble Chairperson  
-Sd/-  
Registrar